Central Administrative Tribunal, Allahabad Bench, Allahabad

ORIGINAL APPLICATION NO.330/00157/2018

This the 18th day of February, 2020

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Vivek Kumar son of late Sita Ram resident of 115/114, Maswanpur, Kanpur, Tehsil & District Kanpur Nagar.

.....Applicant

By Advocate -None

VERSUS

1. Union of India, Ministry of Defence through Secretary, Indian Ordinance Factories Board, Kolkatta and others

Respondents

By Advocate : Sri U.N. Sharma

ORDER

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for the applicant.

- 2. Counter reply dated 15.7.2018 is available on record. Record reveals that Rejoinder reply has yet not been filed.
- 3. Counsel for applicant as well as applicant have abstaining themselves to appear before this Tribunal to pursue this case for considerable period of time. It appears that applicant has lost his interest to pursue the O.A.
- 4. Accordingly, O.A. is dismissed in default and for non-prosecution. No order as to costs.

Justice Bharat Bhushan) Member (J)

HLS/-